

Annexure-8

Tamma Dhatu Udyog Private Limited

Date of commencement of CIRP : 25.05.2022

List of Creditors (Version 3.0) drawn as on 05.08.2022 (Updated List of creditors)

(Earlier List of Creditors (Version 1.0) drawn as on 15.06.2022 & (Version 2.0) drawn as on 20.07.2022)

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sl.No	Name of creditor	Details of claim received		Details of claim Admitted							Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	(Amount in ₹) Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
1	POSCO International India Pvt. Ltd.	07.06.2022	₹ 99,76,51,430.00	₹ 49,79,07,308.00	Goods Supplier	₹ -	No	-	₹ -	₹ 49,97,44,122.00	₹ -	₹ -	₹ -	₹ -	Refer Note 1
2	TCI Freight	24.06.2022	₹ 22,86,030.00	₹ -	Transporter	₹ -	No	-	₹ -	₹ -	₹ 22,86,030.00	₹ -	₹ -	₹ -	Refer Note 2
3	M/s QSRS	23.07.2022	₹ 2,41,655.39	₹ 2,41,655.39	Goods Supplier	₹ -	No	-	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	Fully Admitted
	Total		₹ 1,00,01,79,115.39	₹ 49,81,48,963.39		₹ -			₹ -	₹ 49,97,44,122.00	₹ -	₹ 22,86,030.00	₹ -	₹ -	

Note

1. An amount of Rs.49,97,44,122 is disputed as per the records of the Corporate Debtor and furthermore the nature of the claim is such that it requires adjudication. Therefore it has been placed under contingent claim.

2. In absence of documents substantiating the claim and interest, same could not be admitted as per the books and records of the Corporate Debtor.



Mamta Binani

Mamta Binani

Resolution Professional

In the Matter of Tamma Dhatu Udyog Private Limited

Regn. No. IBB/PPA-002/IP-N00086/2017-18/10227